

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.1253/PUN/2017
निर्धारण वर्ष / Assessment Year : 2012-13

Late Shri Sanjay Sambhaji Kodre,
Through L/H Sagar Sanjay Kodre,
C/o Shah Khandelwal Jain &
Associates Chartered Accountants,
Level 3, Riverside Business Bay,
Wellesley Road, Near RTO,
Pune-411001.

.....अपीलार्थी / Appellant

PAN : AIZPK0155H.

बनाम / V/s.

The Dy. Commissioner of Income Tax,
Circle-4, Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Nilesh Solanki
(Withdrawal Application filed).

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 06.05.2021

घोषणा की तारीख / Date of Pronouncement : 06.05.2021

आदेश / ORDER

This appeal filed by the assessee is directed against the order of the ld. Commissioner of Income Tax (Appeals) – 3, Pune dated 31.01.2017 for the Assessment Year 2012-13.

2. Before us, the appellant filed a letter dated 04.05.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Pune – 4.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 06th day of May, 2021.

Sd/-
(R.S. SYAL)
VICE PRESIDENT

Sd/-
(S.S. VISHWANETHRA RAVI)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 06th May, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-3, Pune.
4. The Pr.CIT – 2, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच,
पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.